

Annexure-3

Name of the Corporate Debtor: MANJEERA RETAIL HOLDINGS PRIVATE LIMITED; Date of Commencement of CIRP: 18.07.2023; List of Creditors as on: 18.07.2023 (Version-1)

Sl No.	Name of Creditor	Date of Claim received		Amount of claim admitted	Nature of claim	Details of Claims Admitted		Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed			Amount covered by security interest	Amount covered by guarantee							
1	Catalyst Trusteeship Limited	27-07-2023	2,49,88,91,120.00	2,49,88,91,120.00	Secured Note (A)	2,49,88,91,120.00	2,49,88,91,120.00	NO	92.65%	NIL	NIL	NIL		Amount admitted may undergo change on receipt of any further relevant information
2	Fedbank Financial Services Limited	01-08-2023	19,81,45,323.46	19,81,45,323.46	Secured Note (B)	19,81,45,323.46	19,81,45,323.46	NO	7.35%	NIL	NIL	NIL		Amount admitted may undergo change on receipt of any further relevant information
3	ATC Property Maintenance Private Limited	01-01-2023	1,35,21,049.09	NIL	Unsecured	NIL	NIL	YES	0.00%	NIL	NIL	NIL	1,35,21,049.09	Claim kept under verification for want of additional information
Total			2,71,05,57,492.55	2,69,70,36,443.46					100%				1,35,21,049.09	

Note: List of Creditors is subject to revision/ further verification on receipt of relevant further information/ records thereon.

Note (A) & (B): Catalyst Trusteeship Limited & Fedbank Financial Services Limited

- (i) Secured by way of exclusive registered mortgage (first ranking exclusive charge) over all rights title, interest, benefits in saleable area/ unsold units, all movable assets, the cash flows/ receivables, including sale of whole/part of the projects, any insurance proceeds, lease rents and the escrow accounts maintained of Projects - Manjeera Trinity Corporate (MTC), Manjeera Trinity Mall (MTM) and Manjeera Majestic Commercial (MMC), along with the land parcels more particularly described below.
- Mortgaged Properties**
 The Mall Property and the Manjeera Trinity Corporate Property (Unsold units) alongwith all that piece and parcel of land admeasuring the 5.06 acres of land in Sy. No. 1050(P), of Kukatpally Village, Balanagar Mandal, R. R. District.
 The Manjeera Majestic Corporate Property (Unsold units) alongwith all that piece and parcel of land admeasuring the 3.215 acres of land in Sy. No. 1051(P) and Sy. No. 1060(P), of Kukatpally Village, Balanagar Mandal, R. R. District.
- (ii) Corporate Guarantee of Manjeera Constructions Limited
 (iii) Pledge of 100% shareholding of the Corporate Debtor
 (iv) Personal Guarantee of Mr. Gajjala Yoganand

Hyderabad: 08-08-2023

